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reduce gradually the power off take by DESU from Bhakra complex and to cease it when first unit of Badarpur Thermal Plant is commissioned.

The Punjab Government has made the above suggestion in view of the shortage of power prevailing in the Punjab-Haryana area supplied by the Bhakra Nangal System, which would worsen in the coming years on account of increases in the power demand and lack of adequate new generating capacity being commissioned in the near future, particularly when DESU has adequate thermal capacity to meet its demands satisfactorily. Further, according to the Punjab Government, the partners in the Bhakra-Nangal Project are losing financially under the present day arrangement of power supply to DESU.

The matter has yet to be gone into carefully.

REGISTRATION OF CO-OPERATIVE HOUSE BUILDING SOCIETIFS

- 141. SHRI SURAJ PRASAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) the names of the Cooperative House Building Societies in Delhi which are registered with the Government uptil now; and
- (b) whether land has been allotted to all of them and if not, the reasons therefor?
- THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MUR-THY): (a) The information is being collected and will be laid on the Table of the Sabha.
- (b) Land has already been allotted to 60 societies. The cases of 38 other societies have been finalised and their representatives have been shown demarcation of the areas in Pritampura
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and Rohtak Road, where land is proposed to be allotted to them. The cases of allotment of 11 societies have been closed, because the societies failed to deposit the requisite premium. The cases of the remaining societies are also being processed, but their finalisation would depend upon land becoming available.

Reference

12 Noon

OBITUARY REFERENCE

MR. CHAIRMAN: I have to inform Members, with profound sorrow, of the passing away at Hyderabad, in the early hours of this morning, of one of our erstwhile colleagues, Shri P. N. Sapru. Son of an illustrious father, Shri Sapru imbibed in him the traditions of a great liberal, both in his personal conduct and in his approach to politics. Forthright and fearless, he spoke in this House without inhibitions. He was a relentless fighter in the cause of social justice, and did not permit age to affect his youthful spirit. As a Judge of the Allahabad High Court before his entry into the Rajya Sabha, he had made an abiding contribution to the judicial record of that Court. He was also a distinguished member of the old Council of States. By his affectionate and friendly nature, he endeared himself to everyone.

In Shri P. N. Sapru's death, we mourn the loss of a great patriot and a man of immense virtues

I would request Members to rise in their seats and observe a minute's silence as a mark of respect to the memory of Shri P. N. Sapru.

(Hon. Members then stood in silence for one minute.)

I shall ask the Secretary to convey to the members of the bereaved family the sense of grief and profound sympathy of this House.

SHRI AKBAR ALI KHAN (Andhra Pradesh): As the body is being brought today at 3-30, may I request that as a